



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,17th December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 A.M.]

**RESPECTIVE DIVISION BENCH - I AND SINGLE BENCH OF
HONOURABLE MR. JUSTICE M. A. ALI WILL SIT AFTER
RISING OF THIS BENCH.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	Crl.Rev.P./59/2020	DR. MUNNI EFFA Versus STATE OF ARUNACHAL PRADESH AND ANR	MR. A M BORA MR S BHARALI MR. A DAS MR. A DAS MR. V A CHOWDHURY	MR. K N CHOUDHURY MR. H ROHMAN MR. P D NAIR MR G ALAM MR. V A CHOWDHURY PP, A P
	WITH I.A.(Crl.)/138/2020 in Crl.Rev.P./59/2020	DR. MUNNI EFFA Versus STATE OF ARUNACHAL PRADESH AND ANR	MR S BHARALI MR. A DAS	PP, A P MR. P D NAIR,

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. P J SAIKIA	16-12-2020	To	17-12-2020
12)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
24	I.A.(Civil)/2246/2020 B/O in WP(C)/5106/2020	SURI SRINIVASA RAO Versus ABHIJIT RABHA	MR. M KHATANIAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, K A A C
	WITH WP(C)/5106/2020 CAVT. NO. 07252/020,	DR. ABHIJIT RABHA Versus THE UNION OF INDIA AND 8 ORS.	MR. N J KHATANIAR MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. M KHATANIAR(R-8) ASSTT.S.G.I. SC, K A A C
ADMISSION				
25	WP(C)/4683/2019 (AS FIRST ITEM), FIXED	MANMITA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. D SAIKIA MR. S C KEYAL GA, ASSAM MR. S BORA MR. A GANGULY MR. B GOGOI MR T CHHETRI SC, HEALTH
ORDERS				
26	I.A.(Civil)/1405/2019 (CONNECTED WITH ITEM NO.16 IN THE DAILY CAUSE LIST), WP(C) 1458/2018(D/O), WP(C) 3749/2018(D/O) in WP(C)/1458/2018	S. S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 11 ORS.	MR. A SARMA MR. S B RAHMAN MR. M K ROY	GA, ASSAM MR. S BORA (SC, GMC) ASSTT. S.G.I. SC, GDD SC, G M D A
27	I.A.(Civil)/840/2019	S.S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. M K ROY	GA, ASSAM MR. S BORA (SC, GMC) SC, GDD ASSTT. S.G.I. SC, G M D A
28	I.A.(Civil)/2157/2020 (CONNECTED WITH ITEM NO. 23 IN THE DAILY CAUSE LIST) in WA/63/2019	MD. KUBBED ALI and 2 ORS, Versus THE STATE OF ASSAM AND 3 ORS.	MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
29	I.A.(Civil)/2225/2020 (CONNECTED WITH ITEM NO.16 IN THE DAILY CAUSE LIST) in PIL/72/2016	TRANS VIRTUAL PRIVATE LIMITED Versus RITA DAS MOZUMDAR	MR. T R SARMA MR. A K ROY	GA, ASSAM MR R DAS

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12)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	WP(C)/8132/2019 FIXED	AJAY KALINDRI Versus THE UNION OF INDIA AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/5202/2020 B/O	PRAFULLA KARMAKAR Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/5361/2020 B/O	ANOWARA KHATUN @ ANOWARA BEGUM Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
26	WA/191/2020 CAVT. NO.07652/020, FIXED	SWAPAN KUMAR SINGHA Versus SUPARNA SINGHA AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MRS N SAIKIA MS. L BORGHAIN SC, N C T E FOR CAVEATOR

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HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
2	Bail Appln./2762/2020 BA 1826/2020(D/O), FIXED	FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
MOTION				
3	AB/3618/2020 FIXED	NURUL ISLAM SHEIKH @ NUR ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
4	AB/3686/2020 (PDF COPY),B/O	AMIT SARMA Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
5	AB/3700/2020 (PDF COPY),B/O	MAHKAN DUTTA @ MAKHAN BORAH Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
6	AB/3706/2020 (PDF COPY),B/O	PRASANTA JYOTI GOSWAMI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	PP, ASSAM
7	AB/3707/2020 (PDF COPY),B/O	BIJOY SEAL Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
8	AB/3708/2020 (PDF COPY),B/O	LACHIT KURMI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM
9	AB/3709/2020 (PDF COPY),B/O	ABDUL BAREK Versus THE STATE OF ASSAM	MR B ISLAM MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED	PP, ASSAM
10	AB/3722/2020 (PDF COPY),B/O	HAMEN DAS @ HAMENDRA CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	WP(C)/4916/2020 FIXED	M/S SRI KRISHNA STONE CRUSHER UNIT AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	SC, FOREST
34	WP(C)/5020/2020 (CONNECTED WITH ITEM NO. 25 IN THE DAILY CAUSELIST), FIXED	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM SC, GMC
35	WP(C)/5278/2020 CAVT. NO.07222/020, FIXED	JUGITA WALI PAWE Versus THE STATE OF ASSAM AND 17 ORS	MR. M K CHOUDHURY MR MINTU SAIKIA	SC, PNRD GA, ASSAM FOR CAVEATOR MR. S BORTHAKUR
36	WP(C)/5597/2020 (PDF), B/O	SHREE JAIN SWETAMBER TERAPANATHI SABHA Versus THE STATE OF ASSAM AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, GMC
37	WP(C)/5610/2020 (PDF), B/O	ROFIK BHUYAN Versus THE STATE OF ASSAM AND 16 ORS.	MR A R BHUYAN MR. A M KHAN MR. P RAHMAN MR A HAQUE	SC, PNRD GA, ASSAM
ORDER NO STEPS				
38	WP(C)/4885/2020 FIXED	SAROJ SINGH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	MR. B J TALUKDAR MR. P TALUKDAR SR. GA, ASSAM
39	WITH WP(C)/3434/2020	SAROJ SINGH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK MR. T SK MR. B J GHOSH	MR. B J TALUKDAR MS. S SARMA SR. GA, ASSAM
40	WITH WP(C)/4367/2020	SAROJ SINGH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
48	AB/3610/2020 FIXED	ARUP KR NATH Versus THE STATE OF ASSAM	MR. A M BORA MR. M K DAS MR. U S BORA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
49	Bail Appln./2047/2020 FIXED	L SANGITA RANI Versus THE STATE OF ASSAM	MR. S K JAIN MS J BEGUM MD N ABED	PP, ASSAM
50	WITH Bail Appln./2118/2020	SAM LAITHANGBAM AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN MD N ABED	PP, ASSAM
<u>BAIL HEARING</u>				
51	AB/2653/2020 FIXED	BRAJENDRA KUMAR SARMAH Versus THE STATE OF ASSAM	MR S K SARKAR MS D HAZARIKA MS. S DAS	PP, ASSAM
<u>ORDERS</u>				
52	Crl.Pet./1210/2019 WITH LCR 1 FILE, FIXED	SIRAJUDDIN KHANDAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR R K DUTTA MR. N BORUAH PP, ASSAM
53	Crl.Pet./445/2020 WITH LCR 1 FILE, FIXED	DHRUBA JYOTI BORA @ PAPU Versus THE STATE OF ASSAM AND ANR.	MR. M DUTTA MR U ROY	PP, ASSAM
<u>HEARING</u>				
54	Crl.Rev.P./409/2018 WITH LCR 4 FILES, FIXED	IMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. A HUSSAIN MR. H A AHMED MS. M DAS	MR. M K NATH (R2) MS H KONWAR (R2) PP, ASSAM
55	WITH Crl.Rev.P./451/2018	SATISH HARIZON Versus IMAN ALI AND ANR.	MR. M K NATH MS. M DAS	MR. R ALI (R1) MR. A HUSSAIN (OP1) MR. H A AHMED (R1) MS. M DAS (R1) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/1351/2020 FIXED (BY SLIP)	SANJIB DAS AND 50 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. A B T HAQUE	SC, APDCL
	WITH 38 WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
	WITH 39 WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH 40 WP(C)/1132/2020	MAHUA DUTTA ROY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL
	WITH 41 WP(C)/1182/2020	NAYAN MONI BARUAH AND 5 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
	WITH 42 WP(C)/1241/2020	SUDIPTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS	MS. D MUSAHARY MR D KALITA	MR H K SARMA SC, APDCL
	WITH 43 WP(C)/1242/2020	SHEIKH AKIDUL ABEDIN AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL

44	WITH WP(C)/1250/2020	DINESH LAGACHU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	GA, ASSAM SC, APDCL
45	WITH WP(C)/1261/2020	MANU DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	SC, APDCL
46	WITH WP(C)/1265/2020	PABITRA BARUAH Versus ASSAM STATE ELECTRICITY BOARD AND 5 ORS.	MR A DASGUPTA MS. B DAS	SC, APDCL
47	WITH WP(C)/1308/2020	ABDUL MATIN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, APDCL
48	WITH WP(C)/1321/2020	URMILA DEVI AND 6 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 12 ORS.	MS. B BHUYAN MS. P PATHAK MR. A KHOUND	SC, APDCL
49	WITH WP(C)/1332/2020	MUKUL CHANDRA BAISHYA AND 89 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
50	WITH WP(C)/1353/2020	DILIP BHUYAN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR R KALITA MR. J SINGH MR. R SALOI MR H AGARWAL MS. J KONWAR	SC, APDCL
51	WITH WP(C)/1354/2020	SHINTU KAKATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN	SC, APDCL
52	WITH WP(C)/1359/2020	JOY KUMAR DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL)AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
53	WITH WP(C)/1362/2020	GOBINDA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
54	WITH WP(C)/1370/2020	DIPANKAR GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
55	WITH WP(C)/1411/2020	MALLIKA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
56	WITH WP(C)/1413/2020	NIJUM DAS AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. S BORTHAKUR MR D KALITA	SC, APDCL

57	WITH WP(C)/1415/2020	SANGHAMITRA SEN AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
58	WITH WP(C)/1460/2020	UPAMA CHAKRAVARTY AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, APDCL
59	WITH WP(C)/1518/2020	NITYANANDA PAUL AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. R ISLAM MS. K BORA	SC, APDCL
60	WITH WP(C)/1547/2020	SOHIDUL ISLAM LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	GA, ASSAM SC, APDCL
61	WITH WP(C)/1549/2020	MRIGANKA DAS Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	GA, ASSAM SC, APDCL
62	WITH WP(C)/1574/2020	KHAGEN MOHAN AND ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. P K BORAH MR. D GOGOI MR. S BARTHAKUR	SC, APDCL
63	WITH WP(C)/1691/2020	AMIR ALI MANDAL AND 31 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
64	WITH WP(C)/1702/2020	SUPTA DEY Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS N NATH MR. M DUTTA MR S DAS	SC, APDCL
65	WITH WP(C)/1725/2020	MANOWAR HUSSAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
66	WITH WP(C)/1731/2020	DIPANKA SAIKIA AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
67	WITH WP(C)/1736/2020	DEBOJYOTI DEKARAJA AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR A TALUKDAR	SC, APDCL
68	WITH WP(C)/1737/2020	MONUJ CHANGMAI AND 21 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
69	WITH WP(C)/1768/2020	JATIN CHANDRA DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS	GA, ASSAM SC, APDCL
70	WITH WP(C)/1775/2020	PABITRA KR. DAS AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
71	WITH WP(C)/1784/2020	SONMONI KALITA @ JONMONS KALITA AND 27 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MR. K PUJARI	GA, ASSAM SC, APDCL

72	WITH WP(C)/1789/2020	ASHU SHILL AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N H LASKAR	GA, ASSAM SC, APDCL
73	WITH WP(C)/1813/2020	MAJMIL HAQUE AND 131 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
74	WITH WP(C)/1892/2020	DULU MONI TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MS. B BHUYAN MS. P PATHAK MR. M BORAH	SC, APDCL
75	WITH WP(C)/1898/2020	JYOTI MONI GOGOI AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR B BURAGOHAIN MR. R PHUKAN	SC, APDCL
76	WITH WP(C)/1912/2020	KALPANATH DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
77	WITH WP(C)/1917/2020	JAYANTA BORA AND 18 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS	MR. A GOGOI MR D K BARUAH	SC, APDCL
78	WITH WP(C)/2087/2020	PRANAB JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
79	WITH WP(C)/2279/2020	NABAJYOTI BORA AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR D BORUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
80	WITH WP(C)/2280/2020	JITU TAPAN SADHANIDHAR AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. D BORAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
81	WITH WP(C)/2371/2020	HIMANKA GOGOI AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
82	WITH WP(C)/2576/2020	NITYANANDA DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
83	WITH WP(C)/2602/2020	BITOPAN BARMA AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, APDCL
84	WITH WP(C)/2688/2020	BIRESH NATH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. A B T HAQUE	SC, APDCL
85	WITH WP(C)/2709/2020	MADAN DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL

86	WP(C)/5390/2020 FIXED	MD. HELAL AHMED Versus THE STATE OF ASSAM AND 4 ORS ADMISSION	MR F Z MAZUMDER	SC, HIGHER EDU GA, ASSAM
87	WP(C)/1261/2017 (BY SLIP)	JOHIRUL ISLAM and 17 ORS. Versus THE STATE OF ASSAM and ANR.	MR.M HUSSAIN MR.B SINHA	SC, ELEMENTARY EDUCATION SC, SSA
88	WP(C)/7700/2018 (BY SLIP)	SABITA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. S CHAUHAN MR. A BARKATAKI MR. S BARUAH MR P BHARDWAJ MR. M SARMA MR. P MAZUMDER	SC, SEC. EDU. MR A D CHOUDHURY MR. S DEKA [R6 (NOW R5)] MS. J BORO [R6 (NOW R5)]
WITH				
89	WP(C)/5231/2018	SMT. SABITA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. S CHAUHAN MR. A BARKATAKI MR. S BARUAH MR. D CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU. MR A D CHOUDHURY (R5) MR. D CHOUDHURY (R5) MR. P DUTTA (R5) MR. T CHAKRABORTY (R5)
90	WP(C)/3812/2020 (BY SLIP)	SARDARY BASPHORE Versus THE STATE OF ASSAM AND 4 ORS. ORDERS	MR. R BARUAH MR. N M DUTTA	MR. B. KAUSHIK, SC, ELEM. EDU (Resp. Nos. 1 to 3) SC, FINANCE
91	WP(C)/2317/2017 FIXED	JYOTI PRASAD LAHAN and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.J HAZARIKA MR.N K NEOG	SC, SECONDARY EDUCATION
92	WP(C)/7218/2019 B/O	SHAHEB KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR K BHUYAN MR N ISLAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM MR. S K DAS MR R KARIM MR D BARMAN
93	Cont.Cas(C)/424/2020 FIXED	SMT. RINA PAUL Versus SRI PRITAM SAIKIA AND 3 ORS.	MR. D P BORAH	MR. B DEORI
94	Cont.Cas(C)/429/2020 FIXED	SOUMAYADEEP SAHA Versus PHANINDRA CHOUDHURY AND ANR.	MR H DAS MR. B C DEKA	MR. D SAIKIA MR. D P BORAH MR. B GOGOI
95	I.A.(Civil)/1961/2020 (BY SLIP) in WP(C)/3720/2020	BINOD KARMAKAR AND 145 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, ELEM. EDU ASSTT.S.G.I.
WITH				
96	WP(C)/3722/2020	SHANKU NAMASUDRA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, CBSE
WITH				
	I.A.(Civil)/2003/2020 in WP(C)/3722/2020	SHANKU NAMASUDRA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MR. K M MAHANTA	ASSTT.S.G.I.
WITH				
97	WP(C)/3727/2020	DIPIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MS. P BORAH MR. S BORTHAKUR	SC, ELEM. EDU SC, N C T E SC, CBSE
WITH				
	I.A.(Civil)/1994/2020 in WP(C)/3727/2020	DIPIKA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MS. P BORAH	SC, ELEM. EDU SC, CBSE

98	WITH WP(C)/3833/2020	PINKI MONI BORA Versus THE STATE OF ASSAM AND 3 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU C.G.C. MR. S K MEDHI
99	WITH WP(C)/3838/2020	GITANJALI DAS AND 284 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR. S BORTHAKUR MR. P P DUTTA MS. P BORAH MR. D GOGOI	SC, ELEM. EDU MRS. R BORAH SC, N C T E SC, CBSE
	WITH I.A.(Civil)/2025/2020 in WP(C)/3838/2020	GITANJALI DAS AND 284 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS P BORAH MR D GOGOI	SC, ELEM. EDU SC, CBSC
100	WITH WP(C)/3851/2020	SUJATA BHARALI AND 75 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. MR. A K DUTTA SC, N C T E ASSTT.S.G.I.
	WITH I.A.(Civil)/2002/2020 in WP(C)/3851/2020	SUJATA BHARALI AND 75 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, ELEM. EDU SC, C G S C
101	WITH WP(C)/3860/2020	JESMIN AHMED AND 45 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A B BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU SC, CBSC
102	WITH WP(C)/3866/2020	PARISHMITA DEORI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA MR M J DEURI	SC, ELEM. EDU GA, ASSAM MR. A K DUTTA ASSTT.S.G.I.
103	WITH WP(C)/3898/2020	CHANDIKA GOGOI AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. L MOHAN MR. P GOGOI	SC, EDU ASSTT.S.G.I.
104	WITH WP(C)/4139/2020	SUBHRA DUTTA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR MS. R BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
105	WITH WP(C)/4156/2020	SMTI. DIPIKA DEKA AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, N C T E SC, CBSE SC, SSA
106	WITH WP(C)/4174/2020	BISHNU BAGLARY AND 122 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
107	WITH WP(C)/4227/2020	PURABI BARUAH AND 44 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
108	WITH WP(C)/4237/2020	ABDULLAH AL MAMUN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
109	WITH WP(C)/4256/2020	ALOKESH CH RAY AND 18 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, SSA

110	WITH WP(C)/4258/2020	NAJIMUDDIN GAJI AND 93 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. H NATH MR. S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, N C T E SC, CBSE SC, SSA
111	WITH WP(C)/4269/2020	MINAKSHI BARUAH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J K PARAJULI MR. D M NATH	MR H GUPTA (C.G.C., R6) SC, EDU SC, SSA ASSTT.S.G.I.
112	WITH WP(C)/4282/2020	SAHIN UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, SSA
113	WITH WP(C)/4406/2020	RANJITA GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. L MOHAN MR. J SINGH MR. P GOGOI	ASSTT.S.G.I. SC, SSA SC, EDU
114	WITH WP(C)/4692/2020	JESMIN AHMED AND 27 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, SSA SC, CBSC
115	WP(C)/3739/2020 (BY SLIP)	HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/2149/2020 in WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU.
	WITH I.A.(Civil)/2180/2020 in WP(C)/3739/2020	SANCHITA BHATTACHARJEE Versus HIMADRI KALITA AND 70 ORS.	MR. U N CHATTRY MR. O LASKAR	
	WITH I.A.(Civil)/2182/2020 in WP(C)/3739/2020	ANKANA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, SEC. EDU.
	WITH I.A.(Civil)/2206/2020 in WP(C)/3739/2020	THE STATE OF ASSAM AND 4 ORS. Versus HIMADRI KALITA AND 70 ORS.	MR. B P SINHA	MRS. R DEVI
116	WITH WP(C)/3881/2020	BHARGOB NATH AND 92 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MR. C P SHARMA MS. T GHOSH	SC, SEC. EDU. SC, SEC. EDU.
117	WITH WP(C)/4038/2020	PINKUMONI BORUAH Versus THE STATE OF ASSAM AND 9 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, SEC. EDU.
118	WITH WP(C)/4065/2020	INAMUL HASAN AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MRS U ZEEHAM MR. S D ROY MS. T GHOSH MR. C P SHARMA	SC, SEC. EDU. SC, SEC. EDU.
119	WITH WP(C)/4103/2020	QUEEN DEVI AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
120	WITH WP(C)/4109/2020	SMTI. PARISHMITA HAZARIKA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA	SC, SEC. EDU.

121	WITH WP(C)/4189/2020	RAHUL BORAH AND 135 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS. A GOGOI	SC, SEC. EDU.
122	WITH WP(C)/4192/2020	MILAN CHETIA AND 170 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
123	WITH WP(C)/4198/2020	RAJIBLOSON MEDHI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
124	WITH WP(C)/4303/2020	DIPANDITA DEKA AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, SEC. EDU.
125	WITH WP(C)/4361/2020	DIGANTA BORAH AND 39 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
126	WITH WP(C)/4377/2020	SURYASPARSHA KALLULINI SAIKIA AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR D SAIKIA MR. A BHATTACHARYYA	SC, SEC. EDU. SC, SEC. EDU.
127	WITH WP(C)/4455/2020	DIPANKAR GOGOI AND 152 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEC. EDU.
HEARING				
128	WP(C)/195/2016 B/O	JIBAN CH. BARMAN and ANR. Versus THE STATE OF ASSAM AND 11 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN	GA, ASSAM MR.G GOSWAMI SC, ELEMENTARY EDUCATION SC, BTADC SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. P J SAIKIA	16-12-2020	To	17-12-2020
12)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,17th December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 10

[THIS BENCH WILL SIT AT 10:30 A.M.]

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

7	WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM
8	WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM

ORDERS

9	Mat.App./4/2019 FIXED	SRI NITU PATOR Versus SMTI NILAKSHI SAIKIA	MR. S C BISWAS MR. B CHOWDHURY MR. A ACHARYA MR A SHARMA	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA
	WITH I.A.(Civil)/577/2019 in Mat.App./4/2019	SRI NITU PATOR Versus SMTI. NILAKSHI SAIKIA	MR A SHARMA	
	WITH I.A.(Civil)/3221/2019 in Mat.App./4/2019	SMTI NILAKSHI SAIKIA Versus SRI NITU PATOR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR A SARMA
	WITH CO/1/2020 in Mat.App./4/2019	SMT. NILAKSHI SAIKIA Versus SHRI NITU PATOR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR. S C BISWAS

LEAVE NOTE OF ADVOCATES FOR 17/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020

8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. P J SAIKIA	16-12-2020	To	17-12-2020
12)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,17th December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH-III AND MAC.APP. MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
37	WP(C)/306/2017 (P/H), FIXED	SONAMANI SINGHA Versus THE STATE OF ASSAM and 2 ORS.	MR.I CHOUDHURY MR.N J KHATANIAR MR.S BISWAKARMA	MR.P N GOSWAMI SC, EXCISE DEPTT.
38	WP(C)/1964/2020 WITH WP(C) 8618/18 (D/O), B/O	SANJOY KAIRI Versus THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM GA, ASSAM
ORDERS				
39	WP(C)/7022/2015 (BY SLIP)	DEBEN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR.J SARMA MR.M C DAS	SC, P H E
40	Cont.Cas(C)/97/2019 FIXED	ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI	MR. R SARMA MS. S D SAIKIA MS B DEVI	MR. J ROY SC, ASTC

LEAVE NOTE OF ADVOCATES FOR 17/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. P J SAIKIA	16-12-2020	To	17-12-2020
12)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



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[For Thursday,17th December 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

**ITEM NOS.15 AND 16 IN THE DAILY CAUSE LIST
HAVE BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	Tr.P.(C)./83/2019 FIXED	GOVARDHAN DAS BHAIYA Versus UMA LAHOTI	MR. T J MAHANTA MS B DAS	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH
FOR HEARING U/O XLI RULE II C.P.C.				
37	RSA/104/2019 CAVT. NO.0357/2019 FIXED	SRI AMRIT SINGH AND ANR Versus SRI ASHOK SARMAH AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MS. B SARMA MS. S. TODI MR. M SAHEWALLA	MR H RAHMAN FOR CAVEATOR
	WITH I.A.(Civil)/1723/2019 in RSA/104/2019	SRI AMRIT SINGH AND ANR Versus SRI ASHOK SARMAH AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MS. B SARMA MS. S. TODI MR. M SAHEWALLA	MR H RAHMAN FOR CAVEATOR
ORDERS				
38	I.A.(Civil)/3132/2019 FIXED in Arb.A./10273/2019	UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS (PVT.) LTD.,	MR S CHAKRABORTY	MRS. S ROY
	WITH Arb.A./10273/2019 (Filing Number)	UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS(PVT.) LTD		
39	I.A.(Civil)/3943/2019 FIXED in MACApp./15756/2019	SAIDUL HAQUE Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. M KHAN MR. K R PATGIRI	MR. R C PAUL MS M BHARATI
	WITH MACApp./15756/2019 (Filing Number)	SAIDUL HAQUE Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR		
40	I.A.(Civil)/695/2020 FIXED in RSA/59/2014	ON THE DEATH OF GOPAL CH. SEAL @ DAS HIS LEGAL HEIRS AND 4 ORS. Versus KARTIK KARMAKAR and ANR	MR. S BISWAS	MS A UPADHAYA

WITH
RSA/59/2014

ON THE DEATH OF GOPAL CHANDRA
SEAL @ DAS HIS LEGAL HERIS PURNIMA
DAS and ORS

MR.N CHAKRABORTY
MR.S BANIK
MR. E AHMED
MR. S BISWAS
MR.B K GHOSH
MR.C GOSWAMI

MR.P UPADHYAY
FOR CAVEATOR
MRT BORA

Versus

KARTIK KARMAKAR and ORS

41 I.A.(Civil)/1259/2020
FIXED
in RSA/59/2019

ABDUL MATLEB AND 8 ORS

Versus

SRI SUDHANYA SARKAR @ SACHINDRA
SARKAR AND 8 ORS

MS. R CHOUDHURY

WITH
RSA/59/2019

ABDUL MATLEB AND 8 ORS

Versus

SRI SUDHANYA SARKAR @ SACHINDRA
SARKAR AND 8 ORS

MS. R CHOUDHURY
MR. M A LASKAR

42 I.A.(Civil)/2178/2020
B/O
in CRP(I/O)/111/2020

MRIDUL CH. GOGOI

Versus

PUNJAB NATIONAL BANK AND 3 ORS.

MR. D CHAKRABARTY

MR. A K SAHEWALLA
SC, PNB
SC, HEALTH

WITH
CRP(I/O)/111/2020

MRIDUL CH. GOGOI

Versus

PUNJAB NATIONAL BANK AND 3 ORS.

MR. D CHAKRABARTY

MR. A K SAHEWALLA
MR. W SHARMA
SC, PNB
SC, HEALTH

HEARING

43 MACApp./724/2018
P/H, FIXED

SMTI PURNIMA DAS

Versus

RASANTI DAS AND 5 ORS

MR. K SARMA
MR D DAS
MR. M BARUAH

MR. K K BHATTA (R5)
MR. N UDDIN (R3)
MR. N UDDIN (R3)
MR J JOHN (R5)
MR. D DAS (R1)
MISS. M DAS (R2)
MR. A HUSSAIN (R2)
MR. M ISLAM (R3)
MR. M ISLAM (R3)
MS J SARMAH (R1)
MS JONA TALUKDAR (R5)
MR. B N SHARMA (R1)

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. P J SAIKIA	16-12-2020	To	17-12-2020
12)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
35	Bail Appln./2873/2020 WITH OFFICE NOTE	MD. RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
MOTION				
36	AB/3662/2020	GIAS UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A PARAMANIK	PP, ASSAM
BAIL HEARING				
37	AB/2862/2020 FIXED	MD. KOFIL UDDIN AHMED @ KAPIL UDDIN Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
38	AB/3062/2020 FIXED	MD. ALOM ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
39	AB/3222/2020 FIXED	ABDUL JALIL Versus THE STATE OF ASSAM	MD. A HUSSAIN	PP, ASSAM
40	AB/3295/2020 FIXED	ASAD ALI MIAH AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM
41	AB/3531/2020 FIXED	ANIL CHANDRA RABHA Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
ORDERS				
42	CrI.L.P./50/2020 in CrI.A./7993/2020	BIJOY KRISHNA DAS Versus SEKHAR DAS	MR. R DE MS M DAS	
	WITH CrI.A./7993/2020 (Filing Number)	BIJOY KRISHNA DAS Versus SEKHAR DAS B	MR. R DE	
43	I.A.(CrI.)/556/2020 CRL.PET. 224/2020(D/O) in CrI.Pet./224/2020	MANOHAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI	PP, ASSAM
44	I.A.(CrI.)/572/2020 WITH LCR 5 FILES, B/O in CrI.A./439/2019	BIKI MANDAL @ BIKI MONDAL Versus STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. P J SAIKIA	16-12-2020	To	17-12-2020
12)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
46	Bail Appln./2900/2020 (PDF COPY),B/O	RAJA KUMAR PRASAD Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
47	Bail Appln./2915/2020 (PDF COPY),B/O	GANESH VERMA AND ANR Versus THE STATE OF ASSAM	MS R P BARUAH	PP, ASSAM
48	Bail Appln./2919/2020 (PDF COPY),B/O	RANU RABHA ALIAS RANU RAM RABHA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. M DUTTA MR K M BORA	PP, ASSAM
<u>BAIL HEARING</u>				
49	AB/2394/2020 FIXED	PATANJIT JARAMBUSA @ PATHANJIT Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI MR. S BORTHAKUR	PP, ASSAM
50	AB/3348/2020 FIXED	HIMANGSHU RAJ BARMAN Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN	PP, ASSAM
<u>ORDERS</u>				
51	I.A.(CrI.)/575/2020 BA 2420/2020(D/O), B/O in Bail Appln./2420/2020	EUSOP ALI @ ESOP ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020
8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. P J SAIKIA	16-12-2020	To	17-12-2020
12)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/5487/2020	CHAYAN DEY Versus THE STATE OF ASSAM AND 17 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR J ROY MR D DAS	GA, ASSAM SC, WATER RESOURCE
ORDER (STAY VACATING)				
36	I.A.(Civil)/1737/2020 FIXED in WP(C)/2337/2020	THE ASSAM TOURISM DEVELOPMENT CORPORATION AND ANR Versus M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND 4 ORS	MR. N D SARMA	GA, ASSAM MR H K DAS
	WITH WP(C)/2337/2020	M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR H K DAS MR. R K TALUKDAR MS. S MEDHI	GA, ASSAM MR D K MISHRA MR. M MORE MR. N D SARMA MR. P K SHARMA
37	I.A.(Civil)/1807/2020 WITH WP(C) 5436/19 & 6477/19 (BOTH D/O), FIXED in WP(C)/3828/2018	SAKAD ALI MONDAL AND 65 ORS. Versus RUHUL AMIN AND 143 ORS.	MR. S BORTHAKUR	GA, ASSAM MR A R BHUYAN SC, REVENUE
	WITH WP(C)/3828/2018	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	GA, ASSAM MR. R K PRADHAN (R-5-57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR. S BORTHAKUR (R-58 to R-123) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R-123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN

	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN GA, ASSAM MR. R BORPUJARI MR. M A I HUSSAIN SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE
	WITH I.A.(Civil)/3485/2018 in WP(C)/3828/2018	SELIM UDDIN SARKAR AND 2 ORS Versus RAHUL AMIN AND 143 ORS.	MR R ISLAM MS. M DEKA MS A HUSSAIN	GA, ASSAM MR A R BHUYAN
	WITH I.A.(Civil)/3526/2019 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER Versus RAHUL AMIN AND 90 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN
38	WITH WP(C)/4694/2018	KARUNA KANTA NATH AND 96 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM MR. A ROSHID (R-6,7,8,9,10) MS. M R DEVI (R-6,7,8,9,10) SC, REVENUE
39	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
40	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
41	WITH WP(C)/5113/2018	ABU SHAMA SK. AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, REVENUE
42	WITH WP(C)/5138/2018	SANKAR ROY AND 125 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR M MONDAL MR. A S CHOUDHURY	GA, ASSAM SC, REVENUE
43	WITH WP(C)/5319/2018	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR. MD S HOQUE MR D SAIKIA MS A BORAH	GA, ASSAM SC, REVENUE
44	WITH WP(C)/5324/2018	NURJAMAL HUSSAIN DEWAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MR D SAIKIA	GA, ASSAM SC, REVENUE
45	WITH WP(C)/5329/2018	ABU SAYED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR. MD S HOQUE MR D SAIKIA MS A BORAH	GA, ASSAM SC, REVENUE
46	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
47	WITH WP(C)/5588/2018	ABUL KALAM AZAD AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R3) SC, REVENUE (R1,2,4AND5)

48	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
49	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
50	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
51	WITH WP(C)/113/2019	MOZABBAR HUSSAIN AND 30 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR M MONDAL	GA, ASSAM SC, REVENUE
52	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
53	WITH WP(C)/2616/2019	NABULLAH SHEIKH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R1,2,4AND5) MR. R BORPUJARI (SC, REVENUE DEPT.)
54	WITH WP(C)/5119/2019	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
55	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM SC. REVENUE
56	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM MR. S BORTHAKUR SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
57	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
58	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
59	WITH WP(C)/8409/2019	KAMALA KANTA DAS AND 14 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M MONDAL	GA, ASSAM SC. REVENUE
ADMISSION				
60	WP(C)/1921/2018 FIXED	PADMESWAR KONCH Versus ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI	SC, APDCL

61	WP(C)/908/2020 (BY SLIP)	M/S. MD,S ORGANIC Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	MR A KALITA, SC, INDUSTRIES & COMMERCE DEPTT. (R-3) SC, AGRI. DEPARTMENT
62	WP(C)/3230/2020 (BY SLIP)	MRIGANKA SHARMA AND 7 ORS. Versus THE OIL AND NATURAL GAS CORPORATION AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR G N SAHEWALLA MS. S SENAPATI SC, OIL
WITH				
63	WP(C)/3079/2020	PRABAL SHARMA AND 3 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY	MR G N SAHEWALLA MS. S SENAPATI MR. M SAHEWALLA
64	WP(C)/3356/2020 FIXED	SRI SWADESH RANJAN PAUL AND JAHAR PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. J I BORBHUIYA MS F BEGUM MR H I CHOUDHURY MR. L MOHAN MRS. K H CHOUDHURY SC, WATER RESOURCE
65	WP(C)/3379/2020 CAVT. NO.0451/2020 FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 8 ORS	MR. D K SARMAH MS. A TALUKDAR	MR D J MEDHI SC, CO OP GA, ASSAM MR S KHOUND FOR CAVEATOR
WITH				
66	WP(C)/2343/2020	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR	MR D J MEDHI MR. D DAS SR. ADV GA, ASSAM MR S KHOUND SC, REVENUE
WITH				
67	WP(C)/2562/2020	M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D J MEDHI MR D DAS MR S KHOUND MR. U CHOUDHURY	SC, CO OP GA, ASSAM MR. D K SARMAH MS. A TALUKDAR
WITH				
68	WP(C)/3051/2020	M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR D J MEDHI MR D DAS MR S KHOUND	GA, ASSAM MR. D K SARMAH MR. D NATH, GA, ASSAM (Resp Nos. 1 to 5) MS. A TALUKDAR
WITH				
69	WP(C)/4434/2020	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS.	MR D J MEDHI MR S KHOUND MR. M K CHOUDHURY	SC, CO OP GA, ASSAM MR. D K SARMAH MS. A TALUKDAR
<u>ORDERS</u>				
70	Review.Pet./60/2019 in WP(C)/7540/2018 (D/O), FIXED	THE GOVERNING BODY OF LAHARIGHAT DEGREE COLLEGE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	MR S DAS GA, ASSAM MR. R MAZUMDAR MR. D DEKA (SC, STATE INFORMATION COMMISSION)

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MR D K DEY	10-12-2020	To	22-12-2020

8)	MR. M SARANIA	17-12-2020	To	18-12-2020
9)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
10)	M ALAMGEER	17-12-2020	To	22-12-2020
11)	MR. P J SAIKIA	16-12-2020	To	17-12-2020
12)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,17th December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

72	I.A.(Civil)/525/2018 FIXED in MACApp./96/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./96/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
71	WP(C)/5653/2018 (CONNECTED WITH ITEM NO. 37 IN THE SUPPLEMENTARY CAUSE LIST)	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 17/12/2020

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12)	MR. A K PURKAYASTHA	17-12-2020	To	18-12-2020